Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary received	of claims		ry of claims mitted	Amou nt of	Amount of claims not	Amount of claims	Deta ils in	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claim s	admitted	under verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,28,64,589.05		7,69,47,180		59,17,409.05	-	4	The Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the applicant IRP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-

7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	1	8,28,64,589.05		7,69,47,180	-	59,17,409.05	-		

Annexure-1

Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of secured financial creditors belonging to any class of creditors

Sl. No.	Nam of cre-	Deta claim r			Det	tails of clain	n admitted		Amount of contingent		claim not	Amount of claim	Remark if any
	ditor			Amount of claim	Nature of claim	Amount covered	related	share in	claim	mutual dues, that	admitted	under verificatio	
				admitted		by guarantee	party?	СоС		may be set-off		n	
	-	-	-	-	-	-	-	-	-	-		-	-
					·		·						

Annexure-2

Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of unsecured financial creditors belonging to any class of creditors

	Sl. No.	Name of creditor	Details receive	of claim d		Deta	ails of claim	admitted		Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks if any
			Date of receipt	1	Amount of claim admitted	Natur e of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set-off	not admitted	verification	·
[-	-	-	-	-	-	-	-	-	-	-	-	_
[•	-	-	-	-	-	-	-	-	-	-	-	_	_
-	•	-	-	-	-	-	-	-	-	-	-	-	_	-

Annexure-3 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	_	-	-	-	-	-	-	-	•		-	-

Annexure-4 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	admitted	verificati on	
1	Hadirah Steels Private Limited	17-03-2023	8,28,64,589.05	7,69,47,180	Financial Debt		No	100			59,17,409.05	-	the Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the applicant IRP has relied upon the claim and records filed by the Claimant.
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Annexure-5 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciam	dues, that may beset- off	aumiteu	verification	
	-	-	-	-	-	-	-	-	-	•	-	•	-

Annexure-6 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of operational creditors (Employees)

SI. No.	Name of creditor	f Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumiteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-7 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of operational creditors (Government dues)

Sl. No.	Name of creditor	Detail claim re			Details	of claim adı	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verificati on	
=	-	_	-	-	-	-	=	-	-	•	-	=	-

Annexure-8 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor		of claim eceived			Details clair admit	n			Amount of continge	Amount of any Mutual	Amount of claim not	of claim under	Remarks ,if any	Status of Verification of claim
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	-nt clai m	dues, that may be set-off	admitted	verifica- tion		
-	-	-	-	-	1	-	-	-	-		•	-	-	-	-
						·									

Annexure-9 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 17/03/2023

List of other creditors (Other than financial creditors and operational creditors)

SI. No.	Name of	Detail claim re			Detai	lls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Clain	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-
													·